

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Cachar, Silchar

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JCD.I/19/21/3808 dated 22.10.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Anurag Jintoo Borah, Addl. District & Sessions Judge (FTC), Cachar, Silchar for availing Home Travel Concession (HTC) for the current block period of 2020-2021 has been rejected, as he has already availed the same for the current block period along with his wife Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar w.e.f. 11.04.2021 to 22.04.2021.

Shri Borah may be informed accordingly.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/7165-7166 /A. dated 23/12/21

Copy to:-

1. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge (FTC), Cachar, Silchar with reference to his letter No. ADJ/FTC/SIL/21/144 dated 22.10.2021.
2. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

Ne
23/12/21

REGISTRAR (VIGILANCE)

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